Hudco Vishala Building
Bhikaji Cama Place, R.K Puram
New Delhi 30th, June 2017

To

All Cadre Controlling Authorities/
Directors Generals, CBEC

Subject: Communication to CCAs.

Sir,

I am directed to say that it has come to notice that some officials at field formations are seeking clarifications on the basis of letters issued purportedly by the Board [Ad. III (A) & Ad. III (B) Sections]. It is once again clarified that all letters are issued to CCAs by dak followed by e-mail from official mail id of DS/US/SO followed by uploading on the CBEC website.

2. In case, any such letter which has not been received by CCA as above is placed before the Competent Authority for taking action, the concerned CCA should invariably seek clarification from the Board by sending copy of the letter by e-mail/fax to the undersigned.

3. This issues with the approval of JS (A), CBEC.

Yours faithfully,

(B.K. Manthan)
Under Secretary to the Govt. of India
bk.manthan@nic.in
011-26161187

Copy to: DG Systems for uploading on the official website, CBEC.